

**THE UTTARAKHAND GROUNDWATER (REGULATION AND CONTROL OF DEVELOPMENT AND MANAGEMENT) (REPEAL) ACT, 2017**

**(Uttarakhand Act No. 11 of 2017)**

**An Act**

further to repeal ‘**The Uttarakhand Ground Water (Regulation and Control of Development and Management) Act, 2016**’ to the context of Uttarakhand state.

(being enacted by the Uttarakhand Legislative Assembly in the Sixty Eighth Year of the Republic of India) as follow-

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| <b>Short title and commencement</b>             | <b>1.</b> | (1) This Act may be called ‘the Uttarakhand Ground Water (Regulation and Control of Development and Management) (Repeal) Act, 2017’      |
|   |           | (2) It shall come into force at once.  |
| <b>Repeal of Uttarakhand Act no. 12 of 2016</b> | <b>2.</b> | ‘The Uttarakhand Ground Water (Regulation and Control of Development and Management) Act, 2016’ (Act No. 12 of 2016) is hereby repealed. |